

प्रणाली एवं आंकड़ा प्रबंधक मंत्रालय
सीमा एवं केन्द्रीय उद्योग शुल्क
होस्टल सभ्राह्मण, नया दिल्ली-110 021

02 MAY 2022

डाक प्राप्ति

जायरी सं. 1014

By E.mail/Speed Post

F.No.E-12017/02/2021-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

1st Floor, A Wing, Hudco Vishala Building,
Bhikaji Cama Place, New Delhi-66
Dated the 22nd April, 2022

Subject: Recognition of All India Association of Superintendents of Central Tax (AIASCT) under Central Civil Services (Recognition of Service Associations) - CCS(RSA) Rules, 1993.

The All India Association of Superintendents of Central Tax (AIASCT) had requested for recognition of Association on 04.12.2020 in terms of Central Civil Services (Recognition of Service Associations) 1993 [CCS (RSA)] Rules. The request for approval of recognition has been considered and it has been decided by the Competent Authority to recognize the Association for a period of 5 years **with effect from 13.04.2022.**

2. If the Association fails to comply with any of the conditions set out in the CCS (RSA) Rules, 1993 and Govt. instruction thereunder, the recognition may be withdrawn after following the due procedure as stated in the said Rules. If the Association would like to further continue the recognition beyond 5 years stated in para above, they shall apply for renewal well in time before the expiry of the 5 years period.

(K.C. Patra)
Deputy Secretary to the Govt. of India
Tel: 011-26162694

To

The Secretary General,
All India Association of Superintendents of Central Tax (AIASCT),
GST Bhawan, 3rd Floor, C.R. Building Annexe,
Queens Road, Bangalore-560001

Copy to:-

1. PS to MOF/ MOS(F)
2. Chairperson, CBIC.
3. All Members, CBIC
4. Commissioner (Coord.), CBIC
5. Cadre Controlling Authorities under CBIC.
6. The US (Coordination), DoR, North Block, New Delhi with request to include the name and address of the Association for further correspondence.
6. President, All India Association of Superintendents of Central Tax (AIASCT)
7. Web Manager, Directorate General of Systems and Data Management for uploading the letter on the CBIC website.
8. Guard File.

(K.C. Patra)
Deputy Secretary to the Govt. of India
Tel: 011-26162694